<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 340 of 2017 & IA Nos. 694 & 693 of 2017

Dated: 14th November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of :

All India Power Engineers' Federation Vs.		Appellant(s)	
M/s Teesta Urja Ltd. & Ors.			Respondent(s)
Counsel for the Appellant(s)	:	Mr. Shashank Pandit for Mr. Pradeep Misra	
Counsel for the Respondent(s)	:	Mr. Tarun Johri Mr. Ankit Saini for R-1 & 3	

<u>ORDER</u>

I.A. No. 693 of 2017 (for exemption from filing certified copy of the impugned order) is allowed.

List the matter on 15.11.2017.

(S.D. Dubey) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/ss